

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-470(ND)2017

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.01.2020

NAME OF THE COMPANY: Sh. Amit Kumar Malik Vs. M/s. Kindle
Developers Pvt. Ltd.

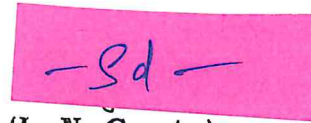
SECTION: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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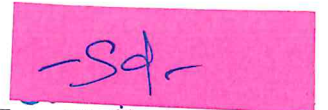
Present: Mr. Rachit Mittal and Ms. Tanvi Aggarwal, Advocates for
Applicant in CA 1592/2019
Mr. Kashi Vishwanath Sivaraman, RP in person
Mr. Prateek Kushwaha and Mr. Kanishk Khaitan, Advocate for
RP
Mr. Abhay Kaushik, Advocate for Ex-Management

ORDER

No time left. Renotify this case on 28th January 2020.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)